

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**WORKSHOP ON - KEY ISSUES RELATING TO SCHEDULED CASTES AND SCHEDULED TRIBES
(PREVENTION OF ATROCITIES) ACT, 1989
(Through online and other modes of telecommunications)**

DATE: 10th December, 2022

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.35 am	Introduction of the Workshop & prefatory remarks By: Addl. Director, MPSJA
II	10.35 am to 12.15 pm	Interactive session on – Offences, trial and rights of victims and witnesses under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 By: Shri Gopal Shrivastava, Retired District & Sessions Judge
TEA BREAK (12.15 pm to 12.30 pm)		
III	12.30 pm to 2.00 pm	Interactive session on – Issues relating to Caste Certificate, effect of conversion, migration and marriage & presumptions under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 By: Shri Sunil Kumar Jain, Special Judge SC/ST (PA) Act, Jabalpur

Note: The Schedule is subject to change as per exigencies.

ADDL. DIRECTOR